NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P No. 389/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: CP India Test Systems Pvt.Ltd

Registrar of companies, pune

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

S. No. NAME DESIGNATION

SIGNATURE

ROC, MUMBAI

ROC, Pune.

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company

sentory.

ORDER CA 389/252/NCLT/MB/MAH/2017

Heard the Petitioner and the Registrar of Companies, Mumbai (on behalf of

ROC, Pune). Reserved for orders.

\Sd/-

V. NALLASENAPATHY

Member (Technical)

- Sd/-

M. K. SHRAWAT

Member (Judicial)